

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.556/94

Wednesday, this the 27th day of April, 1994.

C O R A M

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

....

PM Abida,
Darul Asgar,
Naduvathunagar P.O.
(Ex-EDSPM, Naduvathunagar P.O.)

....Applicant

By Advocate Shri MR Rajendran Nair.

vs.

1. The Superintendent of Post Offices,
Alapuzha.
2. The Chief Post Master General,
Kerala Circle, Trivandrum.
3. Union of India represented by
the Secretary, Department of Posts,
New Delhi.

....Respondents

By Shri Mathews J Nedumpara, Addl Central Govt Standing Counsel.

O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Applicant, who is said to have been retrenched after putting in more than three years of service, prays for a direction to appoint her in the vacancy of Extra Departmental Sub-Postmaster, arising in the Pollathai Post Office. The vacancy will arise on 20.5.1994, states respondents.

2. Applicant must move the first respondent for reliefs, at least in the first instance. If she makes a representation within one week from today, first respondent shall consider the same and pass appropriate orders. Till such time, no regular appointment will be made to the post in question. We have not expressed any opinion on the merits of the contentions raised.

3. With these directions, we dispose of the application. No costs.

Dated the 27th April, 1994.

PV Venkatakrishnan
PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

Chettur Sankaran Nair
CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN